

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.11/9/HDB/2018
NAME OF THE COMPANY	Kapil Business Centre Pvt Ltd
NAME OF THE PETITIONER(S)	W Botique Properties LLP
NAME OF THE RESPONDENT(S)	Kapil Business Centre Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI SATYA SIVA DARSHAN D	Advocates	alekhya@desai law offices . com	T. Alekhya
ALEKHYA TADASINA KHAMAR KANTAMNENI		9966651323	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B Raju for corporate Debtor / Respondent	Advocate	Vbraju1@gmail.com 9849120944	

ORDER

Heard Shri Avinash Desai, Shri Satya Siva Darshan.D, Ms. Alekhya Tadasina and Shri Khamar Kantamneni, Ld. Counsels for the Petitioner and Shri V.B. Raju, Ld. Counsel for the Respondent.

At the request of both the parties, post the case on 8.2.2018.


Member (T)


Member (J)